Annexure - 3

Name of the Corporate Debtor: SUPER FORGINGS & STEELS LIMITED; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 24.01.2024 List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

						No.	SI.
						creditor No.	Name o
						No.	Name of Identification
					receipt	Date	
					pt ch	Date of Amount	tails of c
					claimed	mount	laim
				admitted	claim	Amount of	
	z				claim	Amount of Nature of	
	NOT APPLICABLE		interest	security	covered by	Amount	Details of c
				security guarantee party?	covered by	Amount	Details of claim admitted
				party?	related	Whether	
					share in CoC	% voting	
					claim	continge nt	Amount of
			set-off	may be	dues, that	continge nt any mutual claim not	Amount of
					admitted	claim not	Amount of Amount of Amount of Remarks, if
			on	verificati	under	claim	Amount of
						any	Remarks, if

Annexure – 4 Name of the Corporate Debtor: SUPER FORGINGS & STEELS LIMITED; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 24.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

No.

		creditor No.	Name of
		No.	Name of Identification
	receipt	Date of	Details of claim
	claimed	Amount	of claim
	claim admitted	Amount of	
	claim	Amount of Nature of Amount	Detail
NOT APPLICABLE			Details of claim admitted
BLE		Whether	itted
	share in CoC	% of voting	
		contingent	Amount of
	may beset- off admitted verification	mutual dues, that	Amount of any
	admitted	claim not	Amount of
	verification		
		any	Remarks, if

